

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Petron Engineering Construction Limited Date of Commencement of Liquidation: 05-02-2020; List of Stakeholders as on Date: 06-03-2023; Name of IP: Mr. Vineet K Chaudhary; Process Number: 1; Last 5 digitof registration number: 10246

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				20859395				NA
2	Liquidation costs incurred till date				324872371				NA
3	Secured financial creditors	3	2645828914	3	2531273561	0	114555353	0	Annexure 3
4	Unsecured financial creditors	1	695400970	1	374940903	0	320460067	0	Annexure 4
5	Operational creditors (Workmen)	22	1352533	20	913984	0	438549	0	Annexure 5
6	Operational creditors (Employees)	99	29487949	227	32270435	2522161	9406487	0	Annexure 6
7	Operational creditors (Government Dues)	9	792444912	6	362498117	109953601	10339481	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	223	1349497975	220	525228640	0	824269336	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	39453930	1	39453930	0	0	0	Annexure 9
Total		358	5553467183	478	4212311336	112475762	1279469273	0	